

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 120(ND)11
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Shiv Charan Dua & Anr Vs M/s. Dua Pharmaceuticals Pvt Ltd. & Ors

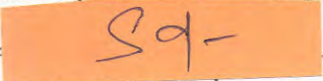
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	Atit Sethi	Advocate	for R ₁ & R ₂	Atit Sethi

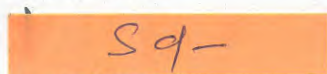
ORDER

Learned Counsel for Respondents 2 & 3 prays for an adjournment. As

none is present for the petitioner, the case is adjourned to 08.3.2017.

← 

(S.K. Mohapatra)
Member (Tech.)



(Ina Malhotra)
Member (Judicial)